

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CAA-284(ND)/2017

IN THE MATTER OF:

M/s PIPL Managements Consultancy and Investments Pvt. Ltd.PETITIONER

.... RESPONDENT

SECTION

Under Section 230-232

Order delivered on 18.09.2018

Coram:

R.VARADHARAJAN,
Hon'ble Member (Judicial)
V.K.Subburaj,
Hon'ble Member (Technical)
For the Petitioner/Applicant

: Mr. Anirudh Das, Mr. Kumar Sawhaney, Mr. Kamaljeet
Singh Mr. Prashant, Advocate

For the Respondent

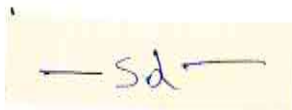
: Mr. Abhishek Baid, Advocate

For the OL

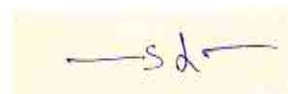
: Mr. Shubham Pandey, Advocate

ORDER

Due to paucity to time we are unable to proceed the matter with today. Post the matter on 29.09.2018.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar